

**Cancellation of registration of companies**

360. SHRI K. SOMAPRASAD: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of bank accounts freezed for suspected transactions after the demonetisation, the details thereof, bank-wise;

(b) whether registration of any companies were cancelled by registrar for suspected transactions after the demonetisation, the details of the companies; and

(c) whether any legal action has been taken against such companies, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) to (c) Ministry of Corporate Affairs have not maintained any list of bank accounts of companies which were frozen for suspected transactions after demonetization. However, ROCs have removed names of 2,26,166 Companies under section 248 of the Companies Act, 2013 from the register of companies upto 31.12.2017 after following the due process. Further on account of operation of section 164 read with section 167 of the Companies Act, 2013 a total of 3,09,619 directors have been identified as disqualified directors upto 31.12.2017.

Since, section 250 of the Companies Act 2013 provides that where a company stands dissolved under section 248 (5) of the Act, it shall cease to operate as a company and the certificate of incorporation issued to it shall be deemed to have been cancelled from the date of such removal of name. Consequently, the banks put restrictions on the operation of bank accounts of such removed companies by their ex-directors till such companies are revived under section 252 of the Act.

**Non-fulfilling of targets under CSR by PSUs**

361. DR T. SUBBARAMI REDDY: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the funds allotted and utilised separately by Public Sector Undertakings (PSUs) under Corporate Social Responsibility (CSR) in the last three years, and in the current year, year-wise;

(b) the nature of projects being undertaken and the present status; and

(c) the reasons for not fulfilling the target of completing various projects under CSR, in the last three years, the details thereof, PSU-wise?